

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2007
ANSWERED ON:30.11.2007
JUNK FOOD IN SCHOOLS
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has asked all State Governments to ban junk foods in schools and also for setting up of nutrition standards;
- (b) if so, the details thereof;
- (c) whether the Union Government has ensured the compliance of the above standards by the States; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) No, Sir. A letter was issued to the States by National Commission for Protection of Child Rights (NCPCR) to consider providing guidelines to schools to create a school nutrition policy.

(c)&(d) Does not arise.